

**12.00 Noon**

**PAPERS LAID ON THE TABLE**

**Report and Accounts (1999-2000) of the U.P. Education for All Project Board, Lucknow and related papers.**

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT  
MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF  
OCEAN DEVELOPMENT {DR. MURLI MANOHAR JOSHI}: Sir, I lay  
on the Table a copy each {in English and Hindi} of the following  
papers.

- (a) Annual Report and Accounts of the U.P. Education  
For All Project Board, Lucknow, for the year 1999-  
2000, together with the Auditor's Report on the  
Accounts.
- (b) Statement by Government accepting the above  
Report.
- (c) Statement giving reasons for the delay in laying the  
papers mentioned at {a) above. [Placed in Library.  
See No. LT 3372/01]

**Notification of the Ministry of Environment and Forests**

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.  
R. BAALU): Sir, I lay on the Table under section 26 of the Environment  
(Protection Act), 1986, a copy (in English and Hindi) of the Ministry of  
Environment & Forests Notification S.O. 1024(E) dated 16.11.2000  
regarding amendments in the composition of Central Ground Water  
Authority. [Placed in Library. See No, LT 3263/01]

**Notifications of the Ministry of Mines**

THE MINISTER OF MINES (SHRI SUNDER LAL PATWA) : Sir,  
I lay on the Table under sub-section (1) of section 28 of the Mines and  
Minerals (Development and Regulation) Act, 195?, a copy each (in  
English and Hindi) of the following notifications of the Ministry of  
Mines:-